



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2015-16/383

Ref.DBS.CO.PPD.BC.No.10/11.01.005/2015-16

April 28, 2016

**The Chairman/Chief Executive
All Scheduled Commercial Banks (Excluding RRBs)**

Madam/Dear Sir,

Compliance with Jilani Committee Recommendations

We invite attention to our circular DBS.CO.PPD.BC.No.39/11.01.005/99-2000 dated June 28, 2000 on Jilani Committee recommendations relating to frauds and malpractices in banks. Attention is also drawn to our [circular DBS.ARS.BC.No.4/08.91.020/2010-11 dated November 10, 2010](#) on Audit Committee of the Board of Directors (ACB)-Calendar of Reviews, in terms of which the implementation status of Jilani Committee recommendations need to be submitted before the Audit Committee of the Board.

2. On a review of the implementation status of these recommendations in various banks, it has now been decided that, henceforth, the compliance to the Jilani Committee recommendations need not be reported to the ACB. However, banks are advised to ensure that:

- i) *Compliance to these recommendations are complete and sustained,*
- ii) *These recommendations are appropriately factored in the internal inspection/audit processes of banks and duly documented in their manual/ instructions, etc.*

Yours faithfully,

(Parvathy V Sundaram)
Chief General Manager-in-Charge

बैंकिंग पर्यवेक्षण विभाग, केन्द्रीय कार्यालय, वर्ल्ड ट्रेड सेंटर, सेंटर - 1, कफ परेड, कोलाबा, मुंबई - 400 005

टेलीफोन: 022- 2218 7888 फैक्स: 022-2218 0157 e-mail- cgmicdbSCO@rbi.org.in

Department of Banking Supervision, Central Office, World Trade Centre, Centre I, Cuffe Parade, Colaba, Mumbai - 400 005

Tel: 022-2218 7888 Fax: 022-2218 0157 e-mail: cgmicdbSCO@rbi.org.in